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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT CAMP : BILASPUR (CHHATTISGARH)

Original Application No.262 of 2002

Bilaspur, this the 25th day of September, 2003

Hon'ble Mr. Justice V.S Aggarwal, Chairman
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Smt. Chapala Sarkar, aged about 50 years,
w/o Shri Milan Kanti Sarkar, r/o Amlinagar,
HUDCO, P.O. Bhilai, Distt. Durg, C.G. - Applicant

(By Advocate - Shri B.R. Ghosh)

Versus

1. Union of India, through Secretary (P&T),
Ministry of Communication, Parliament
House, New Delhi.

2. Chief Post Master General, C.G. Circle,
Raipur - Respondents

(By Advocate - Shri S.A. Dharmadhikari)

ORDER (Oral)

Justice V.S Aggarwal -

By virtue of the present application the applicant
seeks a direction to allow OTBP benefit from completion of
16 years period from 2.2.1990, and order of 23rd September,
1998, copy of which is Annexure A-9, should be suitably
modified.

2. During the course of submission it transpires that
similar matters had come up for consideration before the
Jabalpur Bench of this Tribunal and in O.A.304/1999 in
Smt. G. Roy & 19 others Vs. Union of India & others, decided on
3.8.1999 and also CCP No.46/99 decided on 10.5.2000. It clearly
shows that in Contempt Petition a direction was given to
give the relief claimed in terms of the decision of the
Supreme Court in the case of Dwijan Chandra Sarkar and anr. Vs.
Union of India & another, AIR 1999 SC 598. In such a situation

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we dispose of the present petition on the same terms and directs that relief should be granted to the applicant in terms of the decision of the Apex Court referred to above. OA is disposed of.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

V.S Aggarwal
(V.S Aggarwal)
Chairman

rkv.

प्रांगण से लो/ला..... जलालपुर, दि.....
प्रियोगिकी वर्तमान विवरण -
(1) वर्तमान विवरण - जलालपुर
(2) वर्तमान विवरण - जलालपुर
(3) वर्तमान विवरण -
(4) वर्तमान विवरण - जलालपुर विवरण
रुद्रगंगा एवं अवश्यक कार्रवाई देव
*B. R. Ghosh, A. C. S.
S. A. Shamadhi, A. C. S.*

J. J. Chakrabarty
6/10/03

*Received
on
7/10/03*